GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

STARRED QUESTION NO.333 TO BE ANSWERED ON 9/8/2017

Vacant posts of Chairman/Members

+*333. SHRI HARIOM SINGH RATHORE:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether several posts of Chairman and Members in various Judicial, Semi-Judicial and Administrative Tribunals/Commissions etc. are lying vacant in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has received any recommendation from the authorities concerned for filling up these vacant posts;

(d) if so, the details thereof and the steps taken by the Government in this regard; and

(e) the details of such appointments made during the last three years?

ANSWER

MINSTER OF LAW AND JUSTICE & ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Starred Question No.333 for answer in the Lok Sabha on 09.08.2017.

(a) to (e): Tribunals/Commissions etc., functioning under the Government of India are administered by the various Ministries/Departments as per the subject allocated to them under the Government of India (Allocation of Business) Rules, 1961. At present, the Department of Legal Affairs is administering the Income Tax Appellate Tribunal (ITAT). The information pertaining to ITAT in respect of parts (a) to (e) of the question is as follows:

S.	Question	Reply					
No.	No.						
1.	(a)	Yes Sir.					
2.	(b)	The post of President, five posts of Vice President and 23 Members (Judicial/Accountant) are lying vacant in the Income Tax Appellate Tribunal (ITAT). Due to retirements/resignations, these vacancies have occurred. Occurrence of vacancies and filling up the posts are ongoing and continuous process.					
3.	(c) & (d)	The Selection Committee, constituted under Rule 7 of 'the Income-tax Appellate Tribunal Members (Recruitment and Conditions of Service) Rules, 1963', has submitted its recommendation for appointment of President, ITAT. Necessary steps are being taken to fill up post of President, ITAT, on regular basis.					
4.	(e)	(e) The details of the appointment made over last three years in ITAT as under:-					
			2015	2016	2017		
		President	1	Nil	Nil		
		Vice President	Nil	Nil	4		
		Members (Judicial/Accountant)	33	11	1		

As regards information pertaining to the other Tribunals/Commissions etc., functioning under other Ministries/Departments, the requisite information from the respective Ministries/Departments is being collected and as soon as the same is received, will be laid on the Table of the House.